

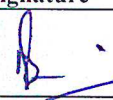
**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATHI BENCH**

PRESENT: HON'BLE JANAB MOHAMMED AJMAL - MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 12.2.2020 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) NO. 12/9/AMR/2020
NAME OF THE COMPANY	Macro Cast Pvt Ltd
NAME OF THE PETITIONER(S)	Metal And Steels Pvt Ltd
NAME OF THE RESPONDENT(S)	Macro Cast Pvt Ltd
UNDER SECTION	9 OF IBC

Counsel for Petitioner(s):

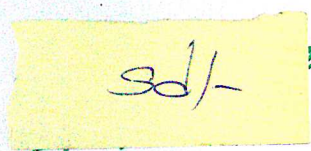
Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Bathiya Legal	Advocate	bhavanikolle@ bathiyalegal.com	
Bhavani Kotte		8686978783	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Counsel for the Petitioner is present. She files memo supported by Affidavit seeking withdrawal of the Company Petition. Memo is accepted. Accordingly, permission is granted to withdraw the petition under Rule 8 of Bankruptcy (Application to Adjudicating Authority) Rules 2016. The CP is accordingly dismissed as withdrawn.


MEMBER JUDICIAL